

| 1         | 2                           | 3        |
|-----------|-----------------------------|----------|
| 23        | Madhya Pradesh              | 36502    |
| 24        | Gujarat                     | 34945    |
| 25        | Daman and Diu               | 24       |
| 26        | Dadra and Nagar Haveli      | 0        |
| 27        | Maharashtra                 | 41856    |
| 28        | Andhra Pradesh              | 2250     |
| 29        | Karnataka                   | 47581    |
| 30        | Goa                         | 2754     |
| 31        | Lakshadweep                 | 0        |
| 32        | Kerala                      | 34903    |
| 33        | Tamil Nadu                  | 82966    |
| 34        | Puducherry                  | 711      |
| 35        | Andaman and Nicobar Islands | 142      |
| ALL INDIA |                             | 4,96,355 |

#### **Devolution of fund/functions to Panchayati Raj Institutions**

2589. SHRI MANI SHANKAR AIYAR: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Ministry is preparing Activity Maps for the devolution of Functions, funds and Finances to the Panchayati Raj Institutions;

(b) if so, the schemes and programmes of the Ministry which are being covered and which are not, and the reasons therefor; and

(c) the deadline(s) set by the Ministry for the completion of Activity Mapping for the first set of schemes and subsequent schemes and programmes?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): (a) and (b) As per the report of Expert Committee constituted by the Ministry of Panchayati Raj, the preparation of model Activity maps for Centrally Sponsored Schemes is to ensure role clarity

between the central, state and local levels of Government in designing framework for the scientific, practical and effective devolution of powers and responsibilities to Panchayati Raj Institutions (PRIs). The schemes implemented by Ministry of Micro, Small and Medium Enterprises (MSME) are Central Sector Schemes and not Centrally Sponsored Schemes. However, some major Central Sector Schemes of this Ministry like Prime Minister's Employment Generation Programme (PMEGP) and Scheme of Fund for Regeneration of Traditional Industries (SFURTI) have some interface with PRIs. Ministry has initiated activity mapping of PMEGP in the first phase, for which a draft activity map has been prepared and is being improved upon in consultation with expertise available with Ministry of Panchayati Raj.

- (c) No deadline(s) have been set.

**Impact of Chinese imports on Electrical Equipments manufacturing sector**

2590. SHRI TARUN VIJAY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government is aware of the growing concern in Indian Electrical Equipment Manufacturers segment regarding the rapidly increasing Chinese imports in this particular area;
- (b) what is the Government's view on how these Chinese imports are affecting Indian Electrical Equipment manufacturing sector and the real impact of it on domestic industry;
- (c) whether Government plans to strengthen and help the Indian Electrical Equipment manufacturing sector; and
- (d) the details of this sector's total output and share in Indian exports, with names and quantum of exports, product-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): (a) Yes, Sir. As per information received from Engineering Export Promotion Council India (EEPC India), Electrical Equipment imports from China has increased by 61.53% during the period 2009-10 to 2012-13, which is about twice the growth rate of such imports from the rest of the world.

- (b) Owing to their price competitiveness imports of electrical equipment in India, including imports from China and Korea, have captured a significant share of